

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/100(KB)2019
IA(I.B.C)/765(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	LOMAT INTERNATIONAL NV VS WEARIT GLOBAL LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. S. Choudhury, Adv.] For the RP
Mr. P. Agarwal, Adv.
Ms. S. Majumder, Adv.

ORDER

1. Learned Counsel for the RP present.
2. **IA(I.B.C)/765(KB)2024:**
 - a. It is submitted by Ld. Counsel for the RP that the admission order passed by this Tribunal was challenged before the Hon'ble NCLAT and the same was dismissed by the Hon'ble NCLAT vide order dated 04.10.2024 therefore, the steps have been taken towards CIRP.
 - b. This is an application for placing on record the 11th Progress Report which is placed at page 17 onwards and this application is supported by an affidavit at page 14 onwards.
 - c. The 11th Progress Report is taken on record and accordingly this **IA(I.B.C)/765(KB)2024 is allowed and disposed of.**
3. List this matter **on 25.04.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**